

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:805

ANSWERED ON:24.07.2015

FDI in Defence Sector

Biju Shri Parayamparanbil Kuttappan;Dubey Shri Nishikant

**Will the Minister of DEFENCE be pleased to state:**

- (a) the details of agreements signed / executed by the Government with other countries relating to Foreign Direct Investment (FDI) in the defence sector;
- (b) the amount of FDI received in the defence sector during the last three years and the current year; and
- (c) the details of defence projects that have been benefited from opening up of FDI, project-wise along with the name of the companies involved in this project?

**Answer**

MINISTER OF STATE (RAO INDERJIT SINGH)  
IN THE MINISTRY OF DEFENCE

- (a) In pursuance to the Inter-Governmental Agreement between India and Russia signed in February 1998, a Joint Venture company BrahMos Aerospace, between the Defence Research & Development Organization (DRDO) of India and NPO Mashinostroyeniya of Russia has been formed for design, development, production of a Supersonic Cruise Missile.
- (b) FDI amounting to US\$ 1.31 million has been received in the defence sector during the last three years and the current year.
- (c) Since opening up of FDI in defence sector, 34 proposals involving foreign investment have been approved so far. The details of the approved proposals along with the items are at Annexure-I.

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